

National Company Law Tribunal

Allahabad Bench

CP NO.76/2002

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE COMPANY: Mohan Carlton Hotel Pvt. Ltd. & ors

SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies Act,2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

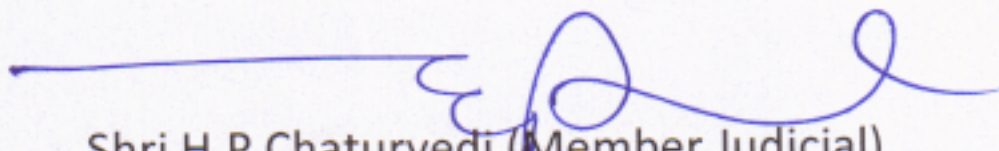
(Signature of Member Judicial)

Order dated 08.03.2017

CP NO 76/2002 M/s. Mohan Carlton Hotel Pvt. Ltd.

Mr sumit Srivastava represents the respondent and he intimates such the matter is still pending before Hon'ble High Court of Allahabad and stay granted is still continue. The matter be listed on 17.04.2017.

Date-08.03.2017


Shri H.P Chaturvedi (Member Judicial)